

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**

**UNSTARRED QUESTION NO. 2931**

TO BE ANSWERED ON 12.12.2016

**SOLAR ENERGY PLANT IN CHHATTISGARH**

2931. DR. BHUSHAN LAL JANGDE:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether proposals for installation of solar energy plants with the capacity of 11,000 KW from Chhattisgarh is pending for approval in the Ministry and if so, whether the approval would be accorded without delay;
- (b) whether the utilisation certificates and the details of expenditure for getting the amount released has been sent by CREDA but the amount has not been released and if so, whether it would be released soon; and
- (c) whether the State has received lesser amount of central grants for its solar water heating plants and if so, whether the balance amount would be paid without delay?

**ANSWER**

MINISTER OF STATE FOR POWER, COAL , NEW & RENEWABLE ENERGY & MINES  
(SHRI PIYUSH GOYAL)

- (a): Government of Chhattisgarh has reported that no proposal for solar photovoltaic (SPV) is pending for sanction/approval with Ministry of New & Renewable Energy (MNRE).
- (b): There is no long pending claim in MNRE against SPV installations.
- (c): Government of Chhattisgarh has reported that there is no pending claim in MNRE against solar water heaters.

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